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12.02½ hrs.

## STANDING COMMITTEE ON HOME AFFAIRS

### One Hundred and Third to One Hundred and Sixth Reports

**Title:** Reports fo the Standing Committee on Home Affairs pertaining to : (i) One Hundred and Third Report on the Salaries and Allowances of the Judicial Officers of the Union Territories Bill, 2003; (ii) One Hundred and Fourth Report on the Constitution (Ninety-seventh Amendment) Bill, 2003; (iii) One Hundred and Fifth Report on the Constitution (One Hundredth Amendment) Bill 2003; and (iv) One Hundred and Sixth Report on the Constitution (One Hundred and Second Amendment) Bill, 2003 and the State of Delhi Bill, 2003 . - Laid

**SHRI ANADI SAHU (BERHAMPUR, ORISSA):** I beg to lay on the Table a copy each (Hindi and English versions) of the following Reports of the Standing Committee on Home Affairs:

- (1) One Hundred and Third Report on the Salaries and Allowances of the Judicial Officers of the Union Territories Bill, 2003;
  - (2) One Hundred and Fourth Report on the Constitution (Ninety-seventh Amendment) Bill, 2003;
  - (3) One Hundred and Fifth Report on the Constitution (One Hundredth Amendment) Bill 2003; and
  - (4) One Hundred and Sixth Report on the Constitution (One Hundred and Second Amendment) Bill, 2003 and the State of Delhi Bill, 2003.
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